

Annexure-7

Name of the corporate debtor: LION Buildcon Private Limited;

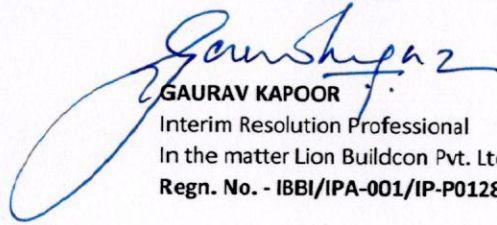
Date of commencement of CIRP : 03-July-2024;

List of creditors as on: 20-July-2024

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim		Details of claim admitted				Amount of contin- gent claim	Amount of any mutual dues, th at may be set-off	Amount of claim under verifica - tion	Amount of claim not admitted	Remarks, if any
	Departme nt	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable					
1	N/A	N/A	N/A	Nil	Nil	N/A	N/A	Nil	Nil	Nil	Nil	Nil	


GAURAV KAPOOR
 Interim Resolution Professional
 In the matter Lion Buildcon Pvt. Ltd.
 Regn. No. - IBBI/IPA-001/IP-P01283/2018-2019/12002

